

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:662

ANSWERED ON:28.07.2010

ENVIRONMENT CLEARANCES TO SRINAGAR HYDROPOWER PROJECT

Gandhi Smt. Maneka Sanjay

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether environment clearance to the Srinagar Hydropower Project has been given for a 63 metre high dam;
- (b) if so, whether the developer is making a 90 metres high dam;
- (c) if so, whether Ministry modified the Environment Clearance to the project and allowed making of 90 metre high dam;
- (d) if so, the reasons therefor; and
- (e) if not, the action Ministry proposes to take if the project is illegally making a 90 metre high dam?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) The environmental clearance accorded to the Srinagar hydro electric project in Uttarakhand on 3rd May, 1985 does not indicate the height of the dam.
- (b)&(c)As per information available in the Ministry, the project developer is constructing a 90 metre high dam as approved by the Central Electricity Authority and the environmental clearance accorded by the Ministry has not been modified.
- (d)&(e)Do not arise, in view of the replies to parts (b) and (c).